

National Company Law Tribunal

Allahabad Bench

CP NO.77/241-242/Ald/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: M/s Simbhaoli Sugars Ltd

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act, 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-----------------|--------------------|-----------------------|--|
| 1. | Rohan | | Resp. |  |
| 2. | Harshit Agarwal | Adv | Petitioner |  |

Order dated 25.01.2017

CP No. 77/241-242/Ald/2016 M/s Simbhaoli Sugars Ltd.

Both the Learned Counsel represented that the negotiations are positive to arrive at the final settlement and it is at the stage of documentation. Matter be listed on 22.02.2017 to report settlement. Interim orders to continue.

List on 22.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017